COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 344 OF 2016

Dated: 14th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NLC India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Anushree Bardhan

Mr. J. Dhanashekaran for NCLIL

Counsel for the Respondent(s) : Mr. Manu Seshadri

Mr. Samarth Chowdhary for R-1

Mr. R. Jayaprakash

Mr. S. Vallinayagam for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>26-02-2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Pr/kt